

**THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE**  
**(GAUHATI HIGH COURT, GUWAHATI)**

**NOTIFICATION**

Dated: Guwahati, the 04<sup>th</sup> February, 2025

**Memo No: GHCLSC- 20/2022/ 162**: Hon'ble Executive Chairman, Assam State Legal Services Authority and the Hon'ble Chairman, Gauhati High Court Legal Services Committee have been pleased to appoint Sri Kaushik Ram Barooah as a Retainer Lawyer in the office of the Gauhati High Court Legal Services Committee for a period of 2 (two) months w.e.f. 10<sup>th</sup> February, 2025.

By Order,  
Sd/-Kanchan Newar  
**Secretary**

**Gauhati High Court Legal Services Committee**

**Memo No. GHCLSC- 20/2022/163 - 171**

**Dated: 04.02.2025**

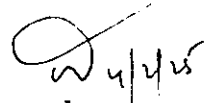
Copy forwarded for information & necessary action to:

1. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.

✓ 3. The Project Manager, Gauhati High Court, Guwahati.  
*(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Legal Services Committee).*

4. The President/ Secretary, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.

5. The President/ Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
6. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
8. The CA to the Registrar General, Gauhati High Court, Guwahati.
9. Sri Kaushik Ram Barooah, Advocate, Gauhati High Court.



**Secretary**

**Gauhati High Court Legal Services Committee**

Ms  
6.2.2025